

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4290
ANSWERED ON:19.08.2010
AGREEMENTS BETWEEN NIPER AND IDPL
Bhagora Shri Tarachand

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of agreements, payments and adjustments made between the National Institute of Pharmaceutical Education and Research (NIPER), Hyderabad with Indian Drugs & Pharmaceuticals Ltd. (IDPL); and

(b) the income earned by the IDPL on account of non-core activities during each of the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b); At present, National Institute of Pharmaceutical Education & Research (NIPER), Hyderabad functions in the premises of Indian Drugs & Pharmaceuticals Limited (IDPL) at Hyderabad. The premises have been leased on rent by IDPL to NIPER. A Memorandum of Understanding (MoU) was, therefore, signed between IDPL and NIPER. In terms of the MoU, IDPL received payment from NIPER, Hyderabad, during the last 3 years as follows:

Year Item Amount (Rs. in Crores)

2007-08 -Nil- -Nil-

2008-09 (a) Cost of furniture, 1.09
Instruments & Books,
(b) Rent for building handed 5.59
over to NIPER
(c) Advance Rent for Building 11.55
handed over to NIPER
(01.04.09 to 31.03.2012)

2009-10 -Nil- -Nil-

Total 18.23

IDPL has further reported year-wise income from non-core activities, including NIPER rent as follows:

2007-08 Rs.6.80 crores

2008-09# Rs.1 0.15 crores

2009-10# Rs.9.25 crores

The income figures are provisional.

Note: The information given above is based on Accrual Accounting basis as intimated by IDPL.